

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 108 OF 2017
APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017 AND
APPEAL NO. 184 OF 2017 & IA NOS. 404 & 648 OF 2017**

Dated: 17th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 108 OF 2017

Wind World (India) Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Abhishek Raj
Mr. Siddarth Agarwal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Ms. Saumya Sharma
Ms. Shruti Awasthi
Mr. G. Saikumar
Ms. Sowmya Saikumar for R-2

APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017

Bajaj Finserv Ltd. & Ors. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Binod

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Ms. Saumya Sharma
Ms. Shruti Awasthi
Mr. G. Saikumar
Ms. Sowmya Saikumar for R-2

APPEAL NO. 184 OF 2017 & IA NOS. 404 & 648 OF 2017

Independent Power Producers Association of India **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Ankita Bafna
Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Ms. Saumya Sharma
Ms. Shruti Awasthi
Mr. G. Saikumar
Ms. Sowmya Saikumar for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **18.09.2018.**

(S.D. Dubey)
Technical Member

mk/tpd

(Justice Manjula Chellur)
Chairperson